

Re-employment on Group 'A' Post in CAT

2075. SHRI RAMESH CHENNI-
THALA: Will the PRIME MINIS-
TER be pleased to state:

(a) whether Group 'A' Posts in the Central Administrative Tribunal are filled up by re-employment of the retired officers;

(b) if so, the details thereof;

(c) whether re-employment on posts is made even when qualified officers are available for promotion from the feeder category; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (d) According to recruitment rules prescribed for various Group 'A' posts in the Central Administrative Tribunal, such posts in the Tribunal are required to be filled up by promotion or by transfer or transfer on deputation. As such re-employment of retired officers to Group 'A' posts in the Central Administrative Tribunal were resorted to for short durations only in ten cases when the eligible and suitable officers were not available for promotion or transfer on deputation. However, the term of all such re-employed officers except one is already over.

[Translation]

High Power TV Transmitter at Pilibhit in Uttar Pradesh

2076. DR. PARSHURAM GAN-
GWAR: Will the Minister of IN-
FORMATION AND BROADCAST-
ING be pleased to state:

(a) whether there is a scheme to expand the existing TV transmitter or to instal a High Power TV transmitter at Pilibhit in the Uttar Pradesh; and

(b) if so, the time by which the work in this connection will be started?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) No, Sir. However, TV service in Pilibhit district has been planned to be considerably strengthened with the commissioning of a high power (10 KW) TV transmitter under establishment at Bareilly.

Production of Vanaspati

2078. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINIS-
TER be pleased to state:

(a) whether the production of vanaspati has comparatively declined during the last three years;

(b) if so, the reasons therefor and the steps being taken to improve it;

(c) the production of vanaspati in the mills during each quarter since 1988 vis-a-vis their installed capacity;

(d) the quantity of edible oils, sunflower oil and soyabean oil imported each year during the last three years; and

(e) the quantity of oils likely to be imported by the end of 1991?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) The main reasons for the decline in the production appears to be:—

(i) Discontinuation of imported oil to Vanaspati industry w.e.f. December, 1988;

(ii) Greater availability of alternate cooking media like cheaper refined cottonseed oil, soyabean

oil etc. as compared to vanaspati prices;

- (iii) Limited availability of cheaper indigenous raw-material for manufacture of vanaspati; and
- (iv) Popularity of liquid oils especially refined oils over vanaspati.

With a view to increasing the production of vanaspati, the following steps have been taken:—

- (a) Allowing excise rebate on the usage of minor and non-tradi-

tional oils in the manufacture of vanaspati;

- (b) Vanaspati industry has been allowed to use non-ISI/thoroughly cleaned second hand tin containers for packing of vanaspati as and when there has been shortage in availability of new ISI-marked tin containers.

- (c) and (d) A statement is attached.

- (e) No decision has been taken by the Government in this regard as yet.

STATEMENT

(Qty. in lakh MTs)

1. Production of Vanaspati

<i>Oil year (Nov.-Oct.)</i>	<i>Production of Vanaspati</i>
1987-88	9.86
1988-89	9.70
1989-90	8.81

2. Production of Vanaspati (Quarter-wise) Vis-a-Vis their installed capacity since 1988

<i>Oil Year (Nov.-Oct.)</i>	<i>Nov.-Jan.</i>	<i>Feb.-April</i>	<i>May-July</i>	<i>August-Oct.</i>
1988-89	2.57 *(16.08)	2.39 (16.08)	2.54 (16.08)	2.20 (16.08)
1989-90	2.30 (16.38)	2.37 (16.46)	2.30 (16.46)	1.84 (16.46)
1990-91	1.92 (16.46)	2.10 (16.69)	@2.31 (16.83)	.. (..)

*Installed capacity given within the brackets.

@Estimated.

3. *Import of Edible Oils*

<i>Oil-year (Nov.- Oct.)</i>	<i>Oil</i>	<i>Quantity</i>
1987-88	RBDPL	8.42
	RBDPO	0.84
	RSO	3.02
	SBO	3.91
	NPO	0.93
	SFO	0.80
Under Aid	Refined RSO	0.15
	Refined SBO	0.12
		18.19
<i>Oil-year (Nov.- Oct.)</i>	<i>Oil</i>	<i>Quantity</i>
1988-89	RBDPL	2.82
	RSO	0.33
	NPO	0.30
	RRSO	0.17
	RSBO	0.11
		3.73
1989-90	RBDPL	5.41
		(PDS) 0.66
		(NDDB) 6.07
1990-91 (Upto July, 1991)	RBDPL	0.90

Name of imported oils

SBO	—Soyabean Oil	RBDPL	—Refined Bleached Deodorised Palmolein.
RSO	—Rapeseed Oil	RBDPO	—Refined Bleached Deodorised Palm Oil.
SFO	—Sunflower Oil	NPO	—Neutralised Palm Oil.
		RSBO	—Refined Soyabean Oil.